

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
STARRED QUESTION NO : 183
(TO BE ANSWERED ON THE 21st March 2022)

PERMISSION FOR FOREIGN CARGO CARRIERS

*183. SHRI JOHN BRITTAS

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) whether it is a fact that Directorate General of Civil Aviation (DGCA) issued a notification on 17th September, 2020 revoking general permission to foreign non-scheduled cargo carriers from landing in airports except Bengaluru, Chennai, Delhi, Kolkata, Hyderabad and Mumbai;

(b) if so, the details thereof and the reasons therefor; and

(c) whether Government will review this policy on account of various representations?

ANSWER

MINISTER OF CIVIL AVIATION

(Shri Jyotiraditya M. Scindia)

(a) to (c) A Statement is laid on the table of the House.

Statement referred to in the reply to parts (a) to (c) of the Rajya Sabha Starred Question No. 183 regarding "Permission for Cargo Carriers" to be answered on 21.03.2022.

(a) to (c) The Government allows foreign ad-hoc and pure non-scheduled freighter charter service flights to 6 metro airports only viz. Delhi, Mumbai, Chennai, Hyderabad, Bengaluru and Kolkata. Instructions have been issued in this regard by the DGCA in September 2020. This facilitates Indian airlines in the international air cargo trade.

There is no proposal at present to review the policy.

The Government, however, has ensured the following for international air cargo trade:

i) Indian carriers are allowed to operate non-scheduled and scheduled international all cargo services from any airport in India with customs and immigrations facility. There has thus been no change in the operations of Indian carriers. Further, Indian carriers are being actively encouraged to increase all cargo freighter operations from non-metro cities.

ii) Cargo carried in the belly of passenger aircraft operated by both Indian and foreign airlines is not impacted by the above decision.

iii) Bulk of the cargo carried on all-cargo freighter aircraft from India is being transported through scheduled services. Scheduled all-cargo services offered by the foreign airlines as per the provisions of the bilateral Air Services Agreement with the respective country, continue largely unaffected.
